

Various Ministries have been making use of available slots in audio and visual media of AIR and Doordarshan for conveying messages in respect of policies and programmes concerning their Ministries for information to the general public, which fetch good revenue to Prasar Bharati besides attracting more audience.

**Recommendations of ILC to ensure right to work/pension**

1039. SHRI K. C. TYAGI:

SHRI PALVAI GOVARDHAN REDDY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that Indian Labour Conference has recommended to enact laws to ensure Right to Work and Right to Pension to the entire working population and if so, the details thereof; and

(b) the action Government has taken on the recommendation, so far?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) and (b) The 45th Session of Indian Labour Conference was held on 17th & 18th May, 2013 at New Delhi. During the Conference, four agenda items were discussed. One of the Agenda items was related to: "Social Security with special reference to Assured Pension with indexation for all workers including self-employed" and the same was discussed in detail in a separate Conference Committee. After detailed deliberations, the Committee had recommended various recommendations. One of the recommendations is as follows:

"Similar to Right to Information and Right to Education; the Government is requested to examine enacting legislation for Right to Work and Pension".

The recommendations made by the 45th Indian Labour Conference are under consideration of the Government.

**Increase in number of unemployed persons**

†1040. SHRI RAM JETHMALANI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that a report of an increase in the number of

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†Original notice of the question was received in Hindi.

unemployed persons in the country from January, 2010 to January 2012 has come to light;

(b) if so, the fact thereof and the number of unemployed persons in the country during the said period; and

(c) whether it is also a fact that the annual growth rate of Gross Domestic Product was almost at par with the target set by Government during the said period in the country?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) and (b) Reliable estimates of employment and unemployment are obtained through quinquennial labour force surveys conducted by National Sample Survey Office (NSS), Ministry of Statistics and Programme Implementation. As per the results of the two NSS surveys conducted during 2009-10 and 2011-12, estimated number of unemployed persons on usual status basis in the country has marginally increased from 9.5 million to 10.6 million.

(c) The estimates of Gross Domestic Product are released by the Central Statistics Office, Ministry of Statistics and Programme Implementation. According to these estimates the average annual growth rate of Gross Domestic Product during 2009-10, 2010-11 and 2011-12 was 8.6, 9.3% and 6.2% respectively against 9% of growth rate targeted under the Eleventh Five Year Plan period.

#### **Low wages for women workers in rural sector**

1041. SHRI PRASANTA CHATTERJEE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state whether it is a fact that in rural sector women workers are getting wages at lower rate than that of their male counterparts?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): No, Sir. Ministry has not received any complaint regarding less payment of wages to women workers than that of their male counterpart in rural sector.

Government has enacted Equal Remuneration Act, 1976 which provides for payment of equal remuneration to men and women workers for same work or work of similar nature without any discrimination. Under Minimum Wages Act, 1948 the wages for workers in the scheduled employments fixed by the appropriate